

the plebiscite is not held, the position reverts to the pre-*cease-fire* conditions and, if so, whether Government have examined the validity of this argument?

**Shri Krishna Menon:** He has made many statements of this kind. But we cannot wage war on statement. If any action follows we will meet them with reason and discretion.

**Shri P. K. Deo:** May I know if the landing of the American forces in Thailand has further complicated the explosive situation in Laos or has it been able to stabilise matters?

**Shri Dinesh Singh:** That is entirely a different matter—the landing of American forces.

**Mr. Speaker:** It is a matter of opinion also.

**Shri Hari Vishnu Kamath:** Is there any truth in press reports to the effect that the Chairman of the Control Commission, Mr. Parthasarathy, I believe, has found evidence or proof of aggressive and subversive activities of North Viet Nam in the Southern States and if so what is Government's reaction thereto?

**Shri Dinesh Singh:** It is entirely a different question.

**Shri Hari Vishnu Kamath:** I said Southern States.

**Mr. Speaker:** The Question Hour is over.

#### SHORT NOTICE QUESTION

12:00 hrs.

#### Gorakhpuri Workers in Coal Mines at Kothagudium

S.N.Q. 12. { **Shri K. N. Pande:**  
**Shri Mulchand Dube:**  
**Shri Vishwa Nath Pandey:**  
**Shri Sinhasan Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that the services of Gorakhpuri workers working in coal mines in Kothagudium (Andhra Pradesh) are being terminated *en masse* because of their being residents of Uttar Pradesh; and

(b) if so, the action being taken by Government to protect the workers from this regional sentiment?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) No.

(b) Does not arise.

#### WRITTEN ANSWERS TO QUESTIONS

##### Taxation by States

\*1115, **Shri Harish Chandra Mathur:** Will the Minister of **Planning** be pleased to state:

(a) which of the State Governments have raised in full revenues through fresh taxation targeted for them in the Second Five Year Plan; and

(b) which of them have failed to do so and the shortfall in respect of each?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 39].

##### Minimum Wages for Mine Workers

\*1120, **Shrimati Renu Chakravarty:** Will the Minister of **Labour and Employment** be pleased to state:

(a) why minimum wages for workers working in mines other than coal mines have not yet been fixed, especially for iron ore mines;

(b) whether it is a fact that he promised to implement this within six months at the industrial committee meetings (other than coal mines), held in 1958 and again in 1961;